

7Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.272 of 2013 &
IA No. 366 of 2013

Dated : 31st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Jayshree Chemicals Ltd.

..... Appellant(s)

Versus

**Orissa Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elewin

Counsel for the Respondent(s) : Mr. Prashanto Sen for R-1
Mr. Hasan Murtaza for R.2

ORDER

Admit. Issue notice. Mr. Prashanto Chandra Sen takes notice on behalf of Respondent No.1 and Mr. Hasan Murtaza takes notice on behalf of Respondent No.2 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 02.12.2013 after serving copy on the other side.

Post the matter on **11.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson